

23  
CCP 79/88.

Shri H.S. Choudhary

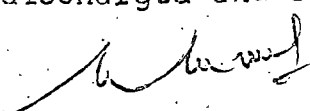
Vs. U.O.I & Ors.

16.5.1988.

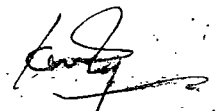
Applicant through counsel Shri B.B. Srivastava.  
On behalf of the respondents Shri P.P. Khurana,  
counsel is present.

In view of the Office Memorandum No. 2178/53/DTD&P  
(Air)/ADMIN(A) dated 9th May, 1988 issued by the  
Director TD&P(Air), Directorate of Technical Develop-  
ment & Production (Air), Ministry of Defence, New Delhi  
this CCP need not be pursued any further. Even

in the counter it is stated that the applicant continues  
in service. Notice of contempt is, therefore,  
discharged and C.C.P. is dismissed.

  
(Kaushal Kumar)  
Member

16.5.1988.

  
(K. Madhava Reddy)  
Chairman

16.5.1988.